

No. A-45011/12/2013-Ad.I
Government of India
Ministry of Corporate Affairs

5th Floor, "A" Wing, Shastri Bhawan
New Delhi-01, Dated: 20 August, 2018

OFFICE ORDER

In partial modification of this Ministry's Office Order of even number dated 20 April 2017 and consequent to relieving of Sh Anil Prashar, Member Convenor of Internal Complaints Committee from this Ministry w.e.f. 07.06.2018, Sh Tharvinder Singh, Under Secretary & Welfare Officer is nominated as Member Convenor of Internal Complaints Committee and the constitution of the Internal Complaints Committee is as under:

- | | | | |
|----|---|---|-------------------|
| 1. | Smt. Geeta Singh Rathore
Deputy Director General | - | Presiding Officer |
| 2. | Smt. Sushma Kataria
Director | - | Member |
| 3. | Ms. Seema Rath
Deputy Director | - | Member |
| 4. | Ms. Kalpana David
YWCA, New Delhi | - | Member |
| 5. | Smt. Bindu Pillai
Section Officer | - | Member |
| 6. | Sh. Tharvinder Singh
Under Secretary & Welfare Officer | - | Member Convenor |

2. This issues with the approval of Secretary, Corporate Affairs.
3. All other contents, terms and conditions as stipulated in Office Order referred to above shall remain unchanged.


(Riazul Haque)

Under Secretary to the Government of India

1. Smt. Geeta Singh Rathore, Deputy Director General, MCA
2. Smt. Sushma Kataria, Director, MCA
3. Ms. Seema Rath, Deputy Director, MCA
4. Ms. Kalpana David, YWCA, 10, Parliament Street, New Delhi-110001
5. Sh Tharvinder Singh, Under Secretary
6. Smt. Bindu Pillai, Section Officer
7. Guard File